

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. (IB)-112(MB)/2018

CORAM : Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **18.04.2018**.

NAME OF THE PARTIES : Shiv Shakti Impex
V/s.
BSW Aircon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B Code, 2016.

ORDER

By Order of the Bench adjourned to **14.05.2018**.

SD/-
M.K. SHRAWAT
Member (Judicial)

Date :18.04.2018
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